

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2664
TO BE ANSWERED ON 02.08.2018

REVIEW OF IMPLEMENTATION OF SAGY IN BIHAR

2664. SHRI SUSHIL KUMAR SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the projects being implemented/pending under the Saansad Adarsh Gram Yojana (SAGY) across the country particularly in Bihar during the last three years and the current year have been reviewed and if so, the details thereof;
- (b) whether funds have been provided by NGOs, foreign institutions, Public Enterprises, private companies and others under the said yojana and if so, the details thereof; and
- (c) whether any effective steps have been taken to ensure successful implementation of the said scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : The Saansad Adarsh Gram Yojana (SAGY) is reviewed periodically by the Ministry of Rural Development. The Ministry has evolved a comprehensive multilevel and multi-tool system of monitoring and evaluation of the implementation of its programmes which include review by the Minister of Rural Development, Performance Review Committee, National Level Monitors, Concurrent Monitoring and Impact Assessment studies. Concurrent monitoring mechanisms include the progress updated by States/Districts through SAGY website regarding the identification of the Gram Panchayats, progress tracking of Village Development Plans (VDPs), the progress reported for Panchayat Darpan indicators and the field visits by MoRD officials. In Bihar, the progress of projects being implemented under SAGY is periodically reviewed in the state review of the Deputy Development Commissioners. A special review meeting with Charge Officers of SAGY was organised at the state level on 27 & 29 June 2018. The Joint Secretary (SAGY) conducted field visit to SAGY Gram Panchayats of Bihar namely, Sonmai and Alawalpur and reviewed progress of implementation of the Scheme on 30 June 2018.

The Hon'ble Members of Parliament have identified 1,408 Gram Panchayats under SAGY across the country till 25 July 2018. So far 1,087 Gram Panchayats have uploaded their VDPs containing 59,002 projects on the SAGY website (<http://saanjhi.gov.in/>). Out of these, implementation of 27,764 (47%) projects has been completed as on 25 July 2018. In Bihar, out of the 78 SAGY Gram Panchayats, 56 have uploaded VDPs, containing 3,914 projects on the SAGY website and implementation of 813 (21%) projects are reported as completed as on 25 July 2018.

(b) : The SAGY Guidelines advocate that resources and the strengths of the private, voluntary and cooperative sectors may be proactively tapped for providing technical assistance in planning and monitoring, making available relevant technologies for local adoptions and making investments/ providing services for local economic development, either independently or to supplement Government efforts. The details of funds provided by NGOs, foreign institutions, Public Enterprises, private companies to the SAGY Gram Panchayats are not maintained centrally by this Ministry. As per the information provided by Govt. of Bihar, no funds have been provided by NGOs, foreign institutions, public enterprises and private companies to the SAGY Gram Panchayats of Bihar.

(c) : The following initiatives have been inter alia taken for better implementation of the Scheme:

- The guidelines of as many as 22 Central Schemes have been amended or enabled to accord priority for the SAGY Gram Panchayats. A compilation of 223 Central Sector/ Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials have been prepared. Ministry has also published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.
- Developed a 35 point outcome indicator covering basic amenities, education, health, sanitation, livelihood, women empowerment, financial inclusion, food security, social security and e-governance to gauge the impact of SAGY in the Gram Panchayats.
- Coordinated with other Central Ministries/ Departments for ensuring the provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.
- Recognising that the implementation of SAGY requires highly motivated and knowledgeable personnel, the Ministry organised capacity building exercises for 373 SAGY functionaries from the Phase-II/III Gram Panchayats during April-June 2018.
